

(बनियापुर रोड पर उरिपुल)

1457. श्री सत्यदेव सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पूर्वोत्तर रेलवे के अन्तर्गत छररा जंक्शन के पश्चिम में बनियापुर रोड पर एक उरिपुल के अभाव में लोगों को अत्यधिक कठिनाई हो रही है ;

(ख) क्या सरकार उक्त उरिपुल के निर्माण के बारे में विचार कर रही है; और

(ग) यदि नहीं, तो न्यूनमूल्यी कारण क्या हैं ?

रेल मंत्रालय तथा संबन्धी कार्य विभाग में उरिपुल (श्री मल्लिकार्जुन) : (क) में (1) पूर्वोत्तर रेलवे के छररा जंक्शन के पश्चिम में बनियापुर रोड पर एक ऊपर सड़क पुल के निर्माण का प्रस्ताव रेल मंत्रालय के विभागीय है।

Robbery in Darjeeling Mail

1458. SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI K. P. SINGH DEO;

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Darjeeling Mail was robbed on the night of 26th January, 1981 between Kabhar and Kureeltia;

(b) whether it is also a fact that the passengers lost about five lakhs worth of goods and belongings; and

(c) whether Government have considered the desirability of introducing an insurance scheme for rail passengers to compensate them adequately for such incidents?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-

MENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes. There was a case of dacoity in the second class compartment of 64 Dn. Darjeeling Mail on the night of 26th January 1981 between Katihar and Kuretha Railway Stations in Katihar-Malda Town Broad Gauge Section of N.F. Railway.

(b) Some of the passengers were robbed of their cash, clothes etc. worth Rs. 5,000/-. One passenger sustained injuries. Police has arrested six criminals involved in the case with recovery of stolen articles worth Rs. 2,000/-.

(c) No, as law and order is the state subject. However, in case of death or injury involving Railway accident, the passengers are compensated, the maximum amount of compensation being Rs. 50,000/-.

Indian Stranded in Tel Aviv

1459. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government had rescued a batch of about 106 Indians from Tel Aviv, in November, 1980 which had been left high and dry, by paying for their air-tickets back to Bombay;

(b) whether any investigations have since been made into the operations of the gang; and

(c) if so, the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The repatriation was arranged after taking the usual undertaking from them that they would reimburse the expenditure to the Government.

(b) and (c). Seven persons were arrested but released on bail and police investigations are still in progress.